## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-229(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Davinder Kumar Ahluwalia &Anr. V/s. M/s. Summit Aviation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2017

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

SIGNATURE

For the petitioner:

Mr. Abhishek Anand and Mr. Anant A Rangi,

Advocates

For the Respondent:

Mr. Sahil Gupta, Advocate for R-2

## ORDER

Pursuant to the notice issued, Mr. Sahil Gupta has put in his appearance on behalf of the Respondent no. 2.

To come up for further consideration on 1st February, 2018.

(Deepa Krishan)

-5-d-1

Member (T)

(Ina Malhotra)

Member (J)